

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 29 of 2015

Dated: 6th August, 2015

In the matter of

NTPC Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list these matters on **31.08.2015.**

COURT MASTER